

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

205. C.P. (IB)/234(MB)2023

IN THE MATTER OF

Life Constructions Private Limited

... Petitioner

Vs

VGS Realty Construction Private Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 26.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Darshit Dave (VC)

For the Respondent: Counsel for the Respondent

ORDER

Both the parties have submitted that the attempts to resolve the matter have failed and now the matter be posted for final arguments. Adjourned to **07.05.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/